

Expenditure on Ministers

1642. **Shri Baburao Patel:** Will the Minister of Home Affairs be pleased to state:

- (a) the total cost of maintaining a single Union Cabinet Minister every month including salary, accommodation and other expenses;
- (b) whether there is a proposal to bring down this cost;
- (c) the amount spent annually to maintain the entire Union Cabinet of Ministers inclusive of Ministers of State and Deputy Ministers;
- (d) whether Government propose to effect a reduction in this expenditure; and
- (e) if so, when?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) and (c). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-550/67*].

(b) and (d). No such proposal is under consideration.

(e) Does not arise.

Recruitment in Central Services

1643. **Shri Nitiraj Singh Chaudhary:** Will the Minister of Home Affairs be pleased to state:

- (a) the total number of persons recruited for each Central Service separately since 1956;
- (b) their break-up, State-wise;
- (c) how many have been promoted to these services from State Services since then from each State; and
- (d) whether Government propose to offer stipends to prospective candidates from States, which have low representation in the above services and to start special coaching institutions for their benefit?

The Minister of State in the Ministry of Home Affairs (Shri Vidya

Charan Shukla): (a) Presumably the intention of the Hon'ble Member is to ascertain direct recruitment figures for the organised Central Services Class I and Class II for which recruitment is made through the Combined Competitive Examination held by the Union Public Service Commission. This information is being collected and will be placed on the Table of the House as soon as possible.

(b) This information is not available and its compilation will require a major research effort not commensurate with results likely to be achieved.

(c) There is no promotion from the Provincial Services to the Central Services Class I and Class II.

(d) No such proposal is under consideration.

Political Sufferers in Delhi

1644. **Shri Eswara Reddy:** Will the Minister of Home Affairs be pleased state:

(a) the total number of applications received from political sufferers for allotment of land in Delhi upto March, 1967;

(b) the number of applicants sanctioned land;

(c) the number of applications pending for decisions;

(d) whether fresh applications are being invited for allotment of land to the political sufferers in Delhi; and

(e) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (e). In the Delhi Development Authority's scheme for allotment of residential plots by draw of lots at fixed rates to individuals in the low-income group, some plots are reserved for political sufferers who satisfy the prescribed conditions, the number of reserved plots depending upon the proportion of the applications received from the political sufferers as against the total